

ITEM No.QQ

Court No. 0

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.17428/2000

(From the judgement and order dated 25/01/2000 in LPA 890/99

of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NANAK CHAND

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 30/11/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)

Mr. Yash Pal Dhingra, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R